

Sruthy.S Vs Manoj Kumar

Court: High Court Of Kerala

Date of Decision: Jan. 22, 2025

Hon'ble Judges: Johnson John, J

Bench: Single Bench

Advocate: C.S. Sumesh, K.S. Santhi

Final Decision: Allowed

Judgement

Particulars, "Compensation

awarded, , , ,

by, , , , the Tribunal

(Rs.)", "Additional amount,

granted by, , this, ,

Court (Rs.)

Compensation, , , for

loss, , , of earning

power", "81,000/-", "5,02,200/-

Pain and sufferings, "15,000/-", "10,000/-

Los of amenities, "24,300/-", "10,000/-

Total enhanced compensation,, "5,22,200/-